

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: February 08, 2006

No. 31 /DR(S)/2006

Sri **Shiv Ram**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Rajendra Kumar Jain.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pilibhit against the special court created for trying cases under the said Act.

No. 32/DR(S)/2006

Sri **Rajendra Kumar Jain**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

No. 33/DR(S)/2006

Sri **Dinesh Kumar Sharma-I**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge / Special Judge, Pilibhit in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Pilibhit in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 34/DR(S)/2006

Sri **Shyam Lal-I**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge / Special Judge, Mathura in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 35/DR(S)/2006

Sri **Ram Ashrey Singh**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge / Special Judge, Unnao vice Sri Udit Narain Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Unnao against the special court created for trying cases under the said Act.

No. 36/DR(S)/2006

Sri **Udit Narain Singh**, Special Judge/ Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Unnao.

No. 37/DR(S)/2006

Sri **Ashok Kumar Tripathi**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge / Special Judge, Unnao vice Sri Dina Nath Srivastava.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Unnao in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 38/DR(S)/2006

Sri **Dina Nath Srivastava**, Special Judge/ Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Unnao.

No. 39/DR(S)/2006

Sri **Shiv Sharma**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge/ Special Judge, Bijnor vice Sri Balveer Prasad.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bijnor against the special court created for trying cases under the said Act.

No. 40/DR(S)/2006

Sri **Balveer Prasad**, Special Judge/ Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Bijnor.

No. 41/DR(S)/2006

Smt. **Sudha Sharma**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad in the vacant court.

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghaziabad against the special court created for trying cases under the said Act.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 21 / DR (S)/ 2006, Dated: Allahabad: February 08, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judges, Pilibhit, Mathura, Unnao, Bijnor & Ghaziabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.

3.

12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, Pilibhit, Mathura, Unnao, Bijnor & Ghaziabad.(Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**